

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 91/2024

In

Original Application No. 477/2016

IN THE MATTER OF:

Inland Waterways Authority of India Applicant

Versus

Union of India & Ors. Respondents

I N D E X

<u>Si. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	Response on behalf of the IFCD, Govt. of NCT of Delhi along with affidavit	1-5
2.	Annexure R-1: Copy of the communication dated 05.12.2018	6
3.	Annexure R-2: Copy of the letter dated 15.03.2019	7-8
4.	Annexure R-3: Copy of the communication dated 03.05.2019	9
5.	Annexure R-4: Copy of the communication dated 28.09.2019	10
6.	Annexure R-5: Copy of the letter dated 25.02.2021	11
7.	Annexure R-6: (Colly) Copy of the letter dated 17.09.2024 along with the draft MOU	12-18
8.	Annexure R-7: Copy of the meeting notice dated	19

	08.10.2024	
9.	Annexure R-8: Copy of the letter dated 23.10.2024 sent to Chief Engineer & Project Manager	20
10.	Annexure R-9: Copy of the letter dated 23.10.2024	21



(SUDHEER KUMAR ARYA)
EXECUTIVE ENGINEER :CD-IV
IRRIGATION AND FLOOD CONTROL DEPTT.,
Govt. of NCT of Delhi

THROUGH

NEW DELHI
DATE: 23.11.2024



JYOTI MENDIRATTA
Advocate for the Respondent

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 91/2024

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Response on behalf of the I&FC Deptt., Govt. of NCT of Delhi

Most Respectfully Showeth:

1. That this Hon'ble Tribunal, vide order dated 25.09.2024, has sought response of the respondents including the answering respondent with respect to further action plan on Inland Waterways Transport Development of Yamuna river (NW-110) in Delhi region from Sonia Vihar to Jagatpur about 4 to 6 Km stretch for river cruise/ ferry services.
2. That a request for grant of NOC was received from Inland Waterways Authority of India ("IWAI") vide communication dated 05.12.2018 for use of Shank at RD 1400M of L.F. Bund for the purpose of approach to Floating Terminal Facilities for Yamuna Water Taxi Project at Sonia

Vihar, Delhi. Copy of the said communication dated 05.12.2018 is annexed hereto as **Annexure R-1**.

3. In response, the I&FC Department accorded approval to grant the NOC vide letter No. EE/CD-IV/DB/T-101/2018-19/10321-25 dated 15.03.2019, in favour of IWAI, subject to certain conditions mentioned therein for use of Shank at RD 1400m of L. F. Bund for tourism/ferry services for the said Yamuna Water Taxi Project. Copy of the said letter dated 15.03.2019 is annexed hereto as **Annexure R-2**.
4. That upon receiving the above said communication, the Applicant had sought waiver of the condition No. 9 in relation to deposit of the Security Deposit amounting to Rs. 20.00 lacs, vide their office letter No. IWAI/NG/42-L/2017 dated 03.05.2019. Pursuant to the said request, the condition No. 9 was withdrawn by the answering respondent vide office letter No. EE/CD-IV/DB/T-101/2019-20/5092-96 dated 28.09.2019. However, it was clarified that all the other conditions of permission conveyed vide the above office letter dated 15.03.2019 would remain applicable. The Answering respondent requested the Applicant to submit the requisite documents i.e. indemnity bond and affidavit to enable the Answering Respondent to issue a formal letter to grant of NOC in favour of IWAI. Copies of the

said communications dated 03.05.2019 and 28.09.2019 are annexed hereto as **Annexure R-3** and **Annexure R-4** respectively.

5. That the above request to submit Indemnity Bond and Affidavit as per the relevant condition of NOC was reiterated vide letter No. EE/CD-IV/DB/T-101/IWAI/2020-21/4616-22 dated 25.02.2021 addressed to the Chief Engineer Tech., IWAI, copy whereof is annexed hereto as **Annexure R-5**. However, the Indemnity Bond and Affidavit as per the relevant condition of the NOC are still awaited from the applicant.
6. That the Applicant addressed a letter dated 17.09.2024 circulating therewith the draft MOU to all stakeholders including the answering Respondent. Copy of the said letter alongwith the draft MOU is annexed hereto and marked as **Annexure R-6 (Colly)**.
7. That on 08.10.2024, a notice for meeting scheduled on 15.10.2024 was received from the Applicant by the answering respondent. As per the agenda item No. 1 of the said meeting notice, "Response by concerned departments on order dated 25.09.2024" was sought. Copy of the said notice is annexed hereto and marked as **Annexure R-7**.
8. That in its reply vide letter No. EE/CD-IV/DB/T-101/2024-25/ dated 23.10.2024 sent to Chief Engineer & Project Manager, JMVP, IWAI,

the answering respondent reminded them of the pending obligation of providing the requisite Indemnity Bond and Affidavit. Another letter dated 23.10.2024 was addressed to the said authority in response to the above-mentioned communication dated 17.09.2024 seeking incorporation of further conditions in the MOU. Copies of the said letter is annexed hereto and marked as **Annexure R-8 & R-9** respectively.

9. This Report is being humbly submitted for kind consideration of this Hon'ble Tribunal.



(SUDIHEER KUMAR ARYA)
EXECUTIVE ENGINEER :CD-IV
IRRIGATION AND FLOOD CONTROL DEPTT.,

Govt. of NCT of Delhi
Executive Engineer
Civil Division-IV
Irr. & Flood Control Deptt.
Govt. of NCT of Delhi

THROUGH

NEW DELHI
DATE: 23.11.2024



JYOTI MENDIRATTA
ADVOCATE FOR GNCTD

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 91/2024

In

Original Application No. 477/2016

IN THE MATTER OF:

Inland Waterways Authority of India Applicant

Versus

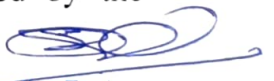
Union of India & Ors. Respondents

AFFIDAVIT

I, Sudheer Kumar Arya, Executive Engineer, Civil Division No. IV, Irrigation & Flood Control Deptt., LM Bund Office Complex, Shastri Nagar, Delhi-110031, do hereby solemnly affirm and declare as:

1. That I am Executive Engineer, Civil Division No. IV of Respondent No. 2 Department, in the abovementioned Original Application and as such, in that capacity I am fully conversant with the facts and circumstances of the case and therefore competent to swear in this affidavit.

2. I have gone through the contents of the accompanying review application and understood its contents and I state that the same are true and correct to the best of my knowledge based on the official records maintained by the Respondent Department.


Executive Engineer
Civil Division-IV
Irr. & Flood Control Deptt.
Govt. of NCT of Delhi
DEPONENT

Verification

Verified at New Delhi on this 23 day of November, 2024 and that the contents of the above affidavit are true to the best of my knowledge and belief

nothing false has been stated therein.



ATTESTED


NOTARY PUBLIC DELHI
GOVT. OF INDIA

Regd. No. 19644/2020

23 NOV 2024


DEPONENT
Executive Engineer
Civil Division-IV
Irr. & Flood Control Deptt.
Govt. of NCT of Delhi



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पोत परिवहन मंत्रालय, भारत सरकार)

मुख्यालय : ए-13, सेक्टर-1, नोएडा-201 301, (उ० प्र०)

INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Shipping, Govt. of India)

Head Office : A-13, Sector-1, Noida-201 301 (U.P.)

Website : www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

F.No. IWAI/NG/42 - L/2017

Date: - 05.12.2018

To,
 ✓ Chief Engineer, Zone-I,
 Irrigation and Flood Control Department,
 Government of NCT of Delhi,
 LM Bund Office Complex,
 Near Deputy Commissioner East Office,
 Shastri Nagar, Delhi-110031,
ceifcd@gmail.com

Sub: : Regarding NOC to use Shank at RD 1400M of L. F Bund for tourism/ferry services for Yamuna water taxi project at Sonia Vihar, Delhi

Ref: - 1) Lr. No. EE/CD-IV/DB/T-101/2018-19/5267, Dt. 06.11.2018

Sir,

It is to inform that Inland Waterways Authority of India (IWAI) has taken several steps for the development of Yamuna Water Taxi project (YWTP) in river Yamuna. In Phase-I, at up-stream portion of Wazirabad Barrage, three locations have been identified viz. Soniya Vihar, Jagatpur and Tronica city for development of floating jetties for berthing of vessels for embarkation/ disembarkation of passengers at these locations.

In this regard, IWAI plans to provide a floating terminal facility at just downside of nose portion of shank at RD 1400M of L. F Bund around 50m away of shank at Sonia Vihar. Efforts are being made to obtain land on lease for terminal facilities through revenue department. However, shank of your department is required for the purpose of approach to terminal facilities and no damage will be done to your existing structure during utilization of same.

Hence, it is requested that a NOC for utilization of shank at RD 1400M, Sonia Vihar may kindly be issued at the earliest.

Yours faithfully

S.V.K. Reddy

(S.V.K. Reddy)

Chief Engineer -Tech

Copy to: - 1. S.E (I&FC) LM Bund Office Complex, Near Deputy Commissioner East Office, Shastri Nagar, Delhi-110031

2. Chief Engineer (I&FC), E, CD-IV (I&FC), LM Bund Office Complex, Near Deputy Commissioner East Office, Shastri Nagar, Delhi-110031

Dy. No. 10016

Date 7-12-18

RECEIVED
 3722
 10/12/18
 Copy to AE
 DLD

OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION-IV
IRRIGATION AND FLOOD CONTROL DEPTT., GOVT. OF N.C.T. OF DELHI,
L. M. BUND OFFICE COMPLEX SHASTRI NAGAR,
DELHI -110031 Ph.-011-22545608

No. EE/CD-IV/DB/T-101/2018-19/ 10321-25

Dated: 15/3/19

To,

Sh. S.V.K. Reddy,
Chief Engineer-Tech.,
Inland Waterways Authority of India
Ministry of Shipping, Govt. of India
A-13, Sector - 1, Noida - 201301 (U.P.).

Sub : Regarding NOC to use Shank at RD 1400m of L. F. Bund for tourism/ferry services for Yamuna water taxi project at Sonia Vihar, Delhi.

Sir

Kindly refer to your letter No. IWAI/NG/42-L/2017 dated 05.12.2018 on the above mentioned subject requesting therein to grant NOC for utilization of Shank at RD 1400m of L. F. Bund (Sonia Vihar) for the purpose of approach to Floating Terminal Facilities for Y.W.A.P. Yamuna Water Taxi Project. In the aforesaid letter your goodself has intimated that IWAI plans to provide a floating terminal facility at just downstream of nose portion of Shank at RD 1400m of L. F. Bund around 50 metre away of Shank. The proposed location of Sonia Vihar is one location which belongs to Civil Division No. IV I&FC Deptt. out of 03 (Three) identified locations i.e. Sonia Vihar, Jagatpur and Tronica City for development of floating jetties for berthing of vessels for embarkation/disembarkation of passengers at these locations.

Since the project of IWAI for development of Yamuna Water Taxi Project (YWTP) in river Yamuna pertains to Govt. of India and in the absence of other option / alternative, and considering the importance of work and public interest involve, the Competent Authority has accorded approval to grant the NOC in favour of Inland Waterways Authority of India (IWAI) to use Shank at RD 1400m of L. F. Bund for purpose of approach to their proposed floating terminal facilities for Yamuna Water Taxi Project at Sonia Vihar, Delhi. IWAI shall fulfill the following conditions :-

1. IWAI will use the Shank for the purpose of approach only.
2. IWAI will not damage any structure of the shank like guard/parapet wall, pitching, brick on edge flooring etc. existed at Shank.
3. IWAI will not erect any temporary/permanent structure over the Shank at RD 1400m of L. F. Bund or land of I&FC Deptt.
4. IWAI will not alter the shape of Shank.
5. IWAI will not be allowed to protect the entry of Departmental officials/officers.
6. On receipt of any flood forecast or raising of water level in river Yamuna, IWAI will stop its activities.
7. IWAI will be solely responsible for any mis-happening/accident/incident if occurred at site. IWAI will also be sole responsible for any damage caused to their plants/machinery/men-power due to theft, deep water or any natural calamity.

8. Any civil work at proposed floating terminal site if required, shall be got carried by IWAI at its own level.
9. IWAI shall submit an indemnity bond on a (Non-Judicial Stamp Paper of Rs. 100/-) to the effect that IWAI will not disturb the existing shape of Shank. IWAI shall deposit Rs. 20.00 lacs (refundable) as a Security Deposit. If any damage is occurred at site, IWAI shall restore to its original shape otherwise CD-IV I&FC Deptt. shall restore the damage structure / property from the security deposited amount Rs. 20.00 lacs from IWAI.
10. IWAI is requested to submit an Affidavit in respect of acceptance of the above mentioned conditions on a non-judicial Stamp paper of Rs. 10/- by the competent authority alongwith deposition of requisite amount Rs. 20.00 lacs (Security Deposit) by check in favour of Executive Engineer CD-IV and an indemnity bond on non-judicial stamp paper of Rs. 100/- against indemnify the I&FC Deptt

The framed NOC shall be carried only after submission / acceptance of above conditions Sr. No. 1 to 10 and indemnify by the competent authority of the security deposit by IWAI.

Yours faithfully

see

lc

(R. K. VERMA)
EXECUTIVE ENGINEER CD-IV

Dated:

15/3/19

No. EE/CD-IV/DB/T-101/2018-19/

10321-25

Copy for kind information please to :-

1. The Chief Engineer- (I&FC), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi. The Secretary (I&F) has granted permission on dated 14.02.2019. The UO note is having Dy. No. 456 dated 14.02.2019.
2. The Superintending Engineer- (FC-I), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi-110031, in reference to your office Dy. No. 1619 dated 11.03.2019.
3. The Executive Engineer (P&D) O/o The Chief Engineer- (I&FC), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi, in reference to your office Dy. No. 1019 dated 11.03.2019.
4. The Assistant Engineer I, CD- IV in reference to your office letter dated 10.12.2018.

see

lc

EXECUTIVE ENGINEER CD-IV

भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
(पोत परिवहन मंत्रालय, भारत सरकार)

मुख्यालय : ए-13, सेक्टर-1, नोएडा-201 301, (उ.प्र.)

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Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

No: IWAI/NG/42-L/2017

Date: - 03.05.2019

To,

The Executive Engineer,
CD-IV, LM Bund Office Complex,
Near Deputy Commissioner East Office,
Shastri Nagar, Delhi-110031,
Email: - ifccdiv@gmail.com

Kind Attention: - Shri R.K. Verma, Executive Engineer, (CD-IV)

Sub: Regarding NOC to use shank at RD 1400m of L.F. Bund for tourism/ferry services for Yamuna water taxi project at Sonia Vihar, Delhi -Reg.

Ref: Letter No. EE/CD-IV/DB/T-101/2018-19/10321, Dt. 15.03.2019

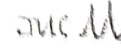
Sir,

With reference to the letter cited above, we are grateful to you for granting the NOC to use Shank at RD 1400 m of L.F. Bund for purpose of approach to the floating terminal facilities for Yamuna Water Taxi Project at Sonia Vihar, Delhi. All the conditions from Sl. No. 1 to 10 mentioned in the reference letter are acceptable to IWAI. However, it is requested that security deposit of Rs. 20 Lacs (refundable) may not be asked to be deposited, since IWAI is also a department of Government of India.

To ensure that there will be no damage to the structure, IWAI will submit an indemnity bond on a (non-judicial stamp paper of Rs. 100/-) to the effect that IWAI will not disturb the existing shape of shank. In case of any damage to the shank, IWAI will restore the shank to its original shape at its own cost.

It is therefore requested to please allow us to submit the indemnity bond and affidavit as mentioned in reference letter and grant us the NOC after submission of the documents.

Yours faithfully


(S.V.K. Reddy)
Chief Engineer (Tech)

Copy to: The Assistant Engineer-I, CD-IV, LM Bund Office Complex, Near Deputy Commissioner East Office, Shastri Nagar, Delhi-110031

OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION-IV
IRRIGATION AND FLOOD CONTROL DEPTT., GOVT. OF N.C.T. OF DELHI,
L. M. BUND OFFICE COMPLEX SHASTRI NAGAR, DELHI -110031
Ph.-011-21210859 Email : ifccdiv@gmail.com

No. EE/CD-IV/DB/T-101/2019-20/

5092-96

Dated:

20/9/19

To,

Sh. S.V.K. Reddy,
Chief Engineer-Tech.,
Inland Waterways Authority of India
Ministry of Shipping, Govt. of India
A-13, Sector - 1, Noida - 201301 (U.P.).

Sub : Regarding NOC to use Shank at RD 1400m of L. F. Bund for tourism/ferry services for Yamuna water taxi project at Sonia Vihar, Delhi.

Sir

Kindly refer to your letter No. IWAI/NG/42-L/2017 dated 03.05.2019 in response to this office letter No. EE/CD-IV/DB/T-101/2018-19/10321-25 dated 15.03.2019 on the above mentioned subject. In your letter dated 03.05.2019 you have conveyed that all the conditions from Sr. No. 1 to 10 are acceptable to IWAI and further you have requested to waive off security deposit of Rs. 20.00 lacs (Refundable) with the plea that IWAI is also a Department of Govt. of India & you are ready to submit the Indemnity Bond on a (Non Judicial Stamp Paper of Rs. 100/-) and Affidavit on a (Non Judicial Stamp Paper of Rs. 10/-).

In this connection, I am directed to convey you that the competent authority i.e. Secretary (I&FC) has accepted your request to waive off security deposit of Rs. 20.00 lacs however, all other conditions of permission as conveyed vide this office letter No. EE/CD-IV/DB/T-101/2018-19/10321-25 dated 15.03.2019 will remain as it was. It is therefore requested to submit the requisite documents i.e. Indemnity Bond & Affidavit as mentioned in the letter dated 15.03.2019 so that a formal letter to grant the NOC in favour of IWAI can be issued.

Yours faithfully

(JITENDRA KUMAR)
EXECUTIVE ENGINEER CD-IV

Dated:

20/9/19

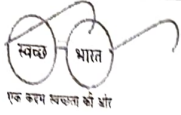
No. EE/CD-IV/DB/T-101/2019-20/

5092-96

Copy for kind information please to :-

1. The Chief Engineer- (I&FC), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi. in reference to your office UO No. 1451 dated 17.09.2019.
2. The Superintending Engineer- (FC-I), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi-110031 in reference to your office diary No. 4673 dated 24.09.2019.
3. The Executive Engineer (P&D) O/o The Chief Engineer- (I&FC), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi.
4. The Assistant Engineer I, CD- IV.

EXECUTIVE ENGINEER CD-IV



OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION-IV
IRRIGATION AND FLOOD CONTROL DEPTT., GOVT. OF NCT OF DELHI,
L. M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI -110031
Ph.-011-21210859 Email : ifccdiv@gmail.com



No. EE/CD-IV/DB/T-101/IWAI/2020-21/ 4616-22
To,

Dated: 25/02/21

Sh. S.V.K. Reddy,
Chief Engineer-Tech.,
Inland Waterways Authority of India
Ministry of Shipping, Govt. of India
A-13, Sector-1, Noida-201301 (U.P.)

Sub: Regarding NOC to use Shank at RD 1400m of L. F. Bund for tourism/ferry services for Yamuna water taxi project at Sonia Vihar, Delhi.

Ref.: (i) This office letter No. EE/CD-IV/DB/T-101/2019-20/5092-96 Dated 28/09/2019.
(ii) Your office letter No. IWAI/NG/42-L/2017 dated 03/05/2019.

Sir,

Kindly refer to letter dated 04/02/2021 of Star Ferries Pvt. Ltd. addressed to Hon'ble Minister of Ports, Shipping and Waterways, Chemical and Fertilizers, has been received in this office (copy enclosed).

In this connection, it is to intimate that in reference to your letter dated 05/12/2018, this office conveyed acceptance of your proposal vide this office letter No. EE/CD-IV/DB/T-101/2018-19/321-25 Dated 15/03/2019 with conditions. Later on the condition No.-9 for deposition of Security Deposit amounting to Rs. 20.00 lacs has been withdrawal vide this office letter No. EE/CD-IV/DB/T-101/2019-20/5092-96 Dated 28/09/2019 in reference in your request vide letter No. IWAI/NG/42-L/2017 dated 03/05/2019, you have been requested to submit Indemnity Bond & Affidavit as per condition of acceptance as requested vide letter No. EE/CD-IV/DB/T-101/2018-19/10321-25 Dated 15/03/2019 in order to issue for NOC letter for the subject work which is still pending on your part.

In view of above, you are once again requested to submit Indemnity Bond & Affidavit as per condition mentioned vide this office letter dated 15/03/2019.

Yours faithfully

Encl. : As above

(Signature)
(JITENDRA KUMAR)
o/c **EXECUTIVE ENGINEER CD-IV**

No. EE/CD-IV/DB/T-101/IWAI/2020-21/ 4616-22
Copy for kind information please to :-

Dated: 25/02/21

1. The Chief Engineer- (I&FC), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi.
2. The Joint Director (Plg), Department of Urban Development, Yoga Hall, Behind Reception Block, Delhi Secretariat I.P. Estate, New Delhi 110002 in reference to your office letter No. 18(521)/A/UD/Plg./2018-19/Pt.File-II/870-71 dated 15/02/2021.
3. The Superintending Engineer-(FC-I), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi-110031
4. Sh. C. M. Arora, Director, Star Ferries Pvt. Ltd., 680-681, Udyog Vihar, Phase-V, Gurgaon 122016, HARYANA.
5. The Executive Engineer (P&D) O/o Chief Engineer- (I&FC), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi
6. The Assistant Engineer I, CD- IV.

(Signature)
EXECUTIVE ENGINEER CD-IV

PREVENT COVID-19 : WEAR MASK - WASH HANDS FOLLOW SOCIAL DISTANCING.



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पोत परिवहन मंत्रालय, भारत सरकार)

मुख्यालय : ए-13, सेक्टर-1, नोएडा-201 301, (उ० प्र०)

INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Shipping, Govt. of India)

Head Office : A-13, Sector-1, Noida-201 301 (U.P.)

Website : www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

No. IWAI/JMVP-II/NW-110/DPR/2022-Part(1)

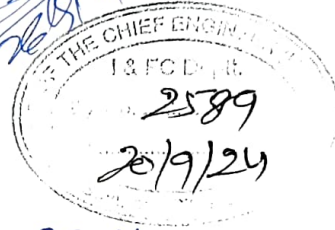
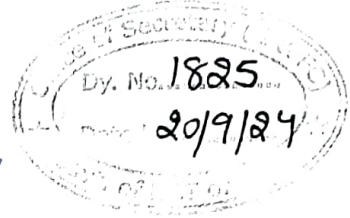
Dated: 17.09.2024

To,

1. The Deputy Director, S&S-II, DDA,
3rd Floor, A-Block, Vikas Sadan, New
Delhi - 110023

2. Principal Secretary,
Irrigation and Flood Control
Department
J7RC+W24, L.M. Bund Office
Complex,
Shastri Nagar, Geeta Colony, New
Delhi, Delhi 110031

3. Chief Executive Officer Delhi Jal
Board (HQ), Public Relations Office,
Room No.306, 3rd Floor,
Varunalaya Ph-II,
Jhandewalan, Karol Bagh,
New Delhi-110005



Sub: Development of IWT in the stretch of NW-110 i.e. river Yamuna in Delhi between Wazirabad and Jagatpur (6 km) - **Regarding Memorandum of Understanding.**

Ref.: (i) Minutes of meeting held on 25.07.2024 before Hon'ble LG, Delhi.

Please find attached herewith the draft MoU on the Development of IWT in the stretch of NW-110 i.e. river Yamuna in Delhi between Wazirabad and Jagatpur for comments/suggestions and vetting by all the stakeholders before signing of the same.

2. An early response on the matter is highly solicited.

Encl: As above.

Yours faithfully,

(Signature)
17.09.24

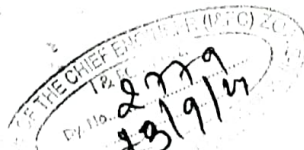
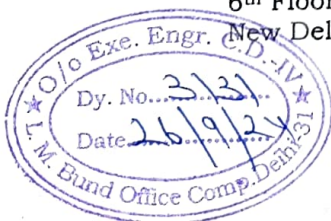
(A. K. Mishra)

Chief Engineer (JMVP)

E-Mail Id: akmishra@iwai.gov.in

Copy to :-

1. The Deputy L&DO,
Land & Development Office,
Ministry of Housing & Urban Affairs,
6th Floor, Nirman Bhawan,
New Delhi - 110011



Copy to AC-1 for N.I. please
27/9/24

2. Secretary to the Hon'ble LG office, Delhi - With a request to kindly co-ordinate among the stakeholders of Delhi Govt.

Copy for kind information to: -

- i. PPS to the Secretary to Govt. of India, Ministry of Ports, Shipping and Waterways, Government of India.
- ii. PPS/PS/PA to Chairman/VC & PD/ M(T) & DPD, JMVP, IWAI, Noida

MEMORANDUM OF UNDERSTANDING (MoU)

FOR DEVELOPMENT OF CRUISE TOURISM / FERRY SERVICES FROM SONIA VIHAR TO JAGATPUR IN YAMUNA RIVER AT DELHI REGION

Whereas River Yamuna from Jagatpur (Delhi) to Sangam in Prayagraj (Uttar Pradesh) has been declared as NW-110 with the enactment of Inland Waterways Act in March, 2016. This Memorandum of Understanding is made on this XX day of September of 2024 for the development of NW-110 (Yamuna River) in Delhi region for River cruise tourism on Yamuna River with proper infrastructure.

AMONGST

Inland Waterways Authority of India (IWAI), autonomous body under administrative control of Ministry of Ports, Shipping and Waterways, having its head office at Jal Marg Bhavan, A-13, Sector-1, Noida, U.P. – 201301. (hereinafter referred to as "IWAI", which expression, unless repugnant to the context or meaning thereof, shall mean and include its successors and assigns), through Chairman of the Inland Waterways Authority of India, as the **first party**.

AND

Delhi Development Authority, under section 6 of the Delhi Development Act, 1957, having its head office at Vikas Sadan, INA, New Delhi – 110023. (hereinafter referred to as "DDA", which expression, unless repugnant to the context or meaning thereof, shall mean and include its successors and assigns), through Vice Chairman of Delhi Development Authority, as the **second party**.

AND

Delhi Jal Board, constituted on 6th April 1998 through an Act of Delhi Legislative Assembly incorporating previous Delhi Water Supply and Sewerage Disposal undertaking, having its head office at Public Relations Office, room No-306, 3rd Floor, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005. (hereinafter referred to as "DJB", which expression, unless repugnant to the context or meaning thereof, shall mean and include its successors and assigns), through Chief Executive Officer of Delhi Jal Board, as the **third party**.

AND

Irrigation and Flood Control Department, Delhi having its head office at LM Bund Office complex, Shastri Nagar, Geeta Colony, New Delhi – 110031. (hereinafter referred to as "I&FC", which expression, unless repugnant to the context or meaning thereof, shall mean and include its successors and assigns, through Addl. Chief Secretary (I & FC), as the **fourth party**.

WHEREAS:

- A. Inland Waterways Authority of India (IWAI) is responsible for regulation and development of inland waterways for purposes of shipping and navigation and matters connected therewith or incidental thereto.
- B. Delhi has the presence of perennial river like Yamuna (NW-110) which provides immense potential for developing green Inland Water transportation

and opportunity for harnessing potential of blue economy and green energy.

- C. IWAI intends to develop Inland Water Transport (IWT) in Delhi stretch of Yamuna River. This consists of development of IWT in approximately 4 to 6 km from Sonia Vihar to Jagatpur and interventions such as development of HDPE vessel berthing jetties with shore facility, non-polluting cruise boats, navigational aids and a charging station. This will also help in boosting connectivity to population residing within Yamuna River region
- D. The development of the Delhi stretch of Yamuna River will require contribution from different agencies, viz. **Delhi Development authority, Delhi Jal Board, Irrigation and Flood Control Department & IWAI.**

NOW, THEREFORE in consideration of the above, the Parties hereto enter into this MoU, under which the said Parties agree to co-operate for IWT development in the identified stretch of National Waterway-110 Yamuna River in Delhi (hereinafter referred to as the "State") and agree on the framework for the same, as detailed below:

1. OBJECTIVE

The prime objective of this MoU is to establish a framework of cooperation between Inland Waterways Authority of India, Delhi Development Authority, Delhi Jal Board and Irrigation and flood control Department, Delhi for IWT development in the identified stretch of National Waterway-110 Yamuna River in Delhi for developing Cruise Tourism/ Ferry Services (the "Project"). This is expected to lead to improvement of livelihood, , for the people living around, river cruise promotion, development of green transportation, river front development etc..

2. PROJECT REQUIREMENTS

It is envisaged to develop IWT facilities in the identified stretch of National Waterway-110 Yamuna River in Delhi consisting of the following:

- a. HDPE jetties with shore facility for embarking and disembarking of passengers/ tourists.
- b. Non-polluting Solar/ Electric hybrid cruise boats with provisions of seating capacity of 20-30 Pax and maximum draft requirement of 1.2m (maximum) with a speed of 5-7 Knots
- c. Navigation Aids to earmark river channel for safe vessel movement.
- d. Shore charging station for charging of Solar/ Electric hybrid cruise boats
- e. Engagement of operator for operations and management of cruise vessel/ferry vessel including on-shore & off-shore facilities.

- f. Obtaining land for development of On-shore and Off-Shore facilities like , parks, green belt, water sports facility, kiosk, souvenir shops, food court, local markets/ haats etc.

3. AREAS OF CO-OPERATION

The Parties hereby agree to co-operate with each other in achieving the aforesaid objectives for the Project to meet the project requirements and shall fulfil the respective roles and responsibilities under this MoU.

4. ROLES AND RESPONSIBILITIES

The roles and responsibilities of the Parties for the Project shall be as under:

4.1 IWAI shall be responsible for

- i. Providing infrastructure facilities consisting of floating jetties and design details for on shore side development.
- ii. Engaging operator for operations & maintenance of solar/ electric hybrid boats for passengers/ tourist's movement.
- iii. Overseeing vessel operator for cruise operation.
- iv. Preparing charter of roles & responsibilities for vessel operator
- v. Undertaking any study/ reports, hydrographic survey and installation of navigational aids.
- vi. Extending the requisite assistance & co-operation for smooth & effective execution of the project.
- vii. Providing technical assistance for river cruise promotion.

4.2 DDA shall be responsible for

- i. Developing shore side facility as per the design provided by IWAI including setting up of charging station for solar/ electric hybrid boats.
- ii. Providing last mile connectivity for passengers/ tourists.
- iii. Providing access to public services such as electricity supply, sewage and waste disposal etc.
- iv. Extending the requisite assistance & co-operation to IWAI and agency for smooth & effective execution of the projects.
- v. Ensuring passenger safety, firefighting requirement, drinking water facility and restrooms and services of emergency responses etc.
- vi. Extending the requisite assistance & co-operation for smooth & effective execution of the project.
- vii. Any other support required for fulfilment of the Project objective.

4.3 Delhi Jal Board shall be responsible for

- i. Providing guidelines for permissible activities / water quality restrictions and monitoring water quality in view of the intake point for their plant being in vicinity, etc.
- ii. Management of Barrage for availability of navigable depth in the project stretch.
- iii. Addressing any issues or concerns that arise during cruise operations.
- iv. Extending the requisite assistance & co-operation for smooth & effective

execution of the project.

- v. Any other support required for fulfilment of the project objective.

4.4 Irrigation and Flood Control Department

- i. Undertaking maintenance of the embankments
- ii. Providing permission to use the spur approach road to access the berthing facilities.
- iii. Ensuring that all safety and emergency procedures are made known to vessel operator and monitoring their compliance
- iv. Extending the requisite assistance & co-operation for smooth & effective execution of the project.
- v. Any other support required for fulfilment of the project objective.

5. COMMENCEMENT

5.1 This MoU will become effective from the date of signing of this MoU by the duly authorized representatives of Parties.

5.2 It will remain in force from the date of execution until any objections made by any party in writing.

6. AMENDMENT TO THE MoU

6.1 No amendment to this MoU shall be valid or binding unless set forth in writing and duly executed by the Parties to this MoU. Such revision, modification or amendment agreed by the Parties shall be signed by the authorized signatories or the Parties and shall form part of the MoU.

6.2 Any notice or other written document required or permitted to be given hereunder or for the purposes hereof to any party shall be given well in advance, if delivered personally or if transmitted by Email/Fax or other form of recorded communication to such party.

6.3 Notices shall be sent to the registered office addresses.

7. MISCELLANEOUS

7.1 All Parties will undertake the necessary and reasonable policy measures/decisions for the success of the Project.

7.2 All the developments shall be done accommodating local area regulations and any notified policy for development of Community Jetties. [PwC3]

7.3 For the purpose of all communication under the MoU, following officials will be the Point of Contact:

For IWAI:

Chief Engineer, JMVP
Inland Waterways Authority of India
A-13, Block A, Sector 1, Noida, Uttar Pradesh 201301

Email Id:
Ph:

For DDA:

Mr. _____, Delhi Development Authority
Vikas Sadan, INA, New Delhi-110023.
Email ID:
Ph:

For DJB:

Mr. _____, Delhi Jal Board
Public Relations Office, Room No.306, 3rd Floor
Varunalaya Ph-II, Jhandewalan, Karol Bagh,
New Delhi-110005.
Email ID:
Ph:

For I&FC:

Mr. _____, Irrigation & Flood Control Department
L.M. Bund Office Complex, Shastri Nagar, Delhi-110031
Email ID:
Ph:

7.4 This MoU is executed in duplicate with each copy being an official version thereof and having equal legal validity.

7.5 DISPUTE

Any dispute or difference arising between the Parties in relation to or arising out of the subject matter of this MoU, will be settled in an amicable manner through mutual discussions between the authorized representatives of the Parties.

8. APPLICABLE LAWS

This MoU is subject to all valid present and future laws of India, regulations, rules and orders of Governmental Authorities now or hereafter, having jurisdiction over the Parties and for any legal dispute and jurisdiction of court will be at Delhi.

IN WITNESS WHEREOF the Parties to the MoU have caused their respective duly authorized persons to execute these presents on the date first hereinabove written.

For Inland Waterways Authority of India	For Delhi Development Authority
Sh.	Sh.
For Delhi Jal Board	For Irrigation & Flood Control Department



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पत्तन, पोत परिवहन और जलमार्ग मंत्रालय, भारत सरकार)

मुख्यालय: जलमार्ग भवन, ए-13, सेक्टर-1, नोएडा-201 301 (उ०प्र०)

INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Ports, Shipping and Waterways, Govt. of India)

Head Office : Jalmarg Bhawan, A-13, Sector-1, Noida-201 301 (U.P.)

Website: www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

IWAI-20/21/2024-CE and PM (JMVP)

Date: 09.10.2024

MEETING NOTICE

Sub: Meeting regarding Development of Yamuna River (NW-110) in Delhi region from Sonia Vihar to Jagatpur about 4 to 6 km stretch.

A meeting will be held by Chairman IWAI to discuss status and further action plan on IWT development of Yamuna River (NW-110) in Delhi region from Sonia Vihar to Jagatpur about 4 to 6 km stretch for River cruise/ ferry services.

2. A brief description of the project is enclosed for ready reference.
2. The meeting shall be held on 15th October 2024 at 1200 hrs at IWAI head office, Noida.
3. Kindly depute suitable well conversant officer from your department/ organization to attend the meeting.

[Handwritten signature]
14/10/24

3/58
14/10/24

[Handwritten signature]
14/10/24
(A K. Mishra)
Chief Engineer &
Project Manager, JMVP
Email id: akmishra@iwai.gov.in

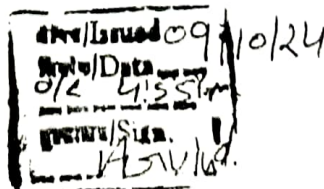
Encl.: As above

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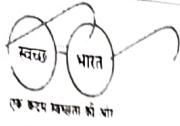
1. Pr. Secretary to Hon'ble LG, Govt. of NCT of Delhi
2. Secretary, MoEFCC, Govt. of India
3. Secretary, MoWR, Govt. of India
4. Vice Chairman, Delhi Development Authority.
5. Member secretary, Yamuna River Development Authority.
6. Addl. Chief Secretary, Irrigation & Flood Control Département, Govt. of NCT of Delhi
7. Municipal Commissioner, Delhi Municipal Corporation, Govt. of NCT of Delh.
8. Chief Executive Officer, Delhi Jal Board, Govt. of NCT of Delhi.
9. Chairperson, Delhi Pollution Control Committee, Govt. of NCT of Delhi.

Copy for information to:

- i) PPS to Chairman, IWAI, Noida
- ii) PS to Vice Chairman/Member (Tech), IWAI, NOIDA



589



OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION-IV,
IRRIGATION AND FLOOD CONTROL DEPTT., GOVT. OF NCT OF DELHI,
L. M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI -110031.
Ph.-011-21210859 Email : ifccdiv@gmail.com



No. EE/CD-IV/DB/T-101/2024-25/4665-68
To,

Dated: 23/10/24

Chief Engineer & Project Manager, JMVP,
Inland Waterways Authority of India,
Ministry of Ports, Shipping and Waterways,
Govt. of India,
Jal Marg Bhawan, A-13, Sector-1,
Noida-201301 (UP).

Subject : Response of I&FC Department in compliance to Hon'ble NGT order dated 25/09/2024.

Sir,

Kindly refer to your office letter No. IWAI-20/21/2024-CE and PM (JMVP) dated 08/10/2024 vide which a meeting notice in respect of above mentioned subject work has been issued, to discuss further action plan on IWT Development of Yamuna river (NW-110) in Delhi region from Sonia Vihar to Jagatpur about 4 to 6 Km stretch for river cruise / ferry services.

As per the agenda item No. 1 of the said meeting "**Response by concerned departments on order dated 25.09.2024. (Copy of the NGT order is enclosed).**" has been sought.

In this connection, it is to submit here that I&FC Department has granted NOC "Regarding NOC to use of Shank at RD 1400m of L. F. Bund for tourism/ferry services for Yamuna water taxi project at Sonia Vihar, Delhi." In favour of Inland Waterways Authority of India, Ministry of Ports, Shipping and Waterways, Govt. of India with certain conditions vide letter No. EE/CD-IV/DB/T-101/2018-19/10321-25 dated 15/03/2019.

In reference to above, Inland Waterways Authority of India, Ministry of Ports, Shipping and Waterways, Govt. of India vide their office letter No. IWAI/NG/42-L/2017 dated 03/05/2019 requested to wave off the condition No. 9 i.e. for deposition of Security Deposit amounting to Rs. 20.00 lacs. Later on, the condition No. 9 was withdrawn vide this office letter No. EE/CD-IV/DB/T-101/2019-20/5092-96 dated 28/09/2019.

Further, a request was made to Sh. S.V.K. Reddy, Chief Engineer - Tech., Inland Waterways Authority of India, Ministry of Ports, Shipping and Waterways, Govt. of India to submit Indemnity Bond and Affidavit as per the relevant condition of NOC vide letter No. EE/CD-IV/DB/T-101/IWAI/2020-21/4616-22 dated 25/02/2021. However, the Indemnity Bond and Affidavit as requested are still awaited from IWAI.

This issues with the prior kind approval of Competent Authority.

Yours faithfully

(SUDHEER KUMAR ARYA)
EXECUTIVE ENGINEER-CDIV

Dated: 23/10/24

No. EE/CD-IV/DB/T-101/2024-25/4665-68
Copy forwarded for kind information please to :-

1. The Chief Engineer- (Zone-II), I&FC Deptt. Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi.
2. The Superintending Engineer- (FC-I), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi.
3. Assistant Engineer-I CD-IV.

EXECUTIVE ENGINEER CD-IV
23/10/24



590

OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION-IV,
IRRIGATION AND FLOOD CONTROL DEPTT., GOVT. OF NCT OF DELHI,
L. M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI -110031.
Ph.-011-21210859 Email : ifccddiv@gmail.com



No. EE/CD-IV/DB/T-101/2024-25/4669-72
To,

Dated: 23/10/24

Chief Engineer & Project Manager, JMVP,
Inland Waterways Authority of India,
Ministry of Ports, Shipping and Waterways,
Govt. of India,
Jal Marg Bhawan, A-13, Sector-1,
Noida-201301 (UP).

Subject : Conditions to be incorporated in MOU in respect of I&FC Department.
Sir,

Kindly refer to your office letter No. IWAI/JVMP-II/NW-110/DPR/2022-Part(1) dated 17/09/2024 regarding Memorandum of Understanding. The following conditions may kindly be incorporated in place of existing 4 (four) number conditions as mentioned in the MOU.

- i. Undertaking maintenance of the embankments, considering flood protection aspects.
- ii. Providing permission to use the spur approach road to access the berthing facilities.
- iii. Ensuring that all safety and emergency procedures are made known to vessel operator and mentoring their compliance related to flood managements.
- iv. Extending the requisite assistance & co-operation for smooth & effective execution of the project.
- v. Any other support required for fulfillment of the project objective, considering related to flood management aspect.
- vi. In case any special measure i.e. addition/modification in the existing infrastructure is to be taken considering the use of spur, embankment, shank by IWAI, the necessary cost shall be borne by IWAI.
- vii. IWAI will not erect any temporary/permanent structure over the Shank at RD 1400m of L. F. Bund or land of I&FC Deptt. without prior approval for the same from I&FC Department.
- viii. IWAI will facilitate unhindered inspection and maintenance of flood protection assets by I&FC officers.
- ix. IWAI will be solely responsible for any mis-happening/accident/incident if occurred at site. IWAI will also be sole responsible for any damage caused to their plants/machinery/men-power due to theft, deep water or any natural calamity.
- x. IWAI shall submit an indemnity bond on a Non-Judicial Stamp Paper of Rs. 100/- against any damage or loss due any activity by IWAI.

Yours faithfully

(SUDHEER KUMAR ARYA)
EXECUTIVE ENGINEER-CDIV

Dated: 23/10/24

No. EE/CD-IV/DB/T-101/2024-25/4669-72

Copy forwarded for kind information please to :-

1. The Chief Engineer- (Zone-II), I&FC Deptt. Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi.
2. The Superintending Engineer- (FC-I), Govt. of Delhi, L. M. Bund office Complex, Shastri Nagar, Delhi.
3. Assistant Engineer-I CD-IV.

EXECUTIVE ENGINEER CD-IV
23/10/24